

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-322
IB-2472/ND/2019

IN THE MATTER OF:

Wave Industries Pvt Ltd

....Applicant

Vs

M/s Metamozez Entertainment Pvt Ltd

....Respondent

SECTION

U/s 7 IBC code 2016

Order delivered on 03.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

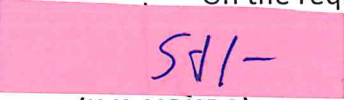
PRESENT:

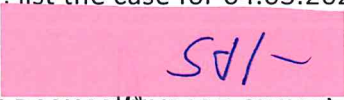
For the Applicant : Mr. A K Pandey, Mr. Ramesh

For the Respondent :

ORDER

On the request of Ld. Counsel for the petitioner, list the case for 04.03.2020.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)